

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA No.1979/2017, MA No.3182/2017 &  
MA No.3206/2017**

This the 1<sup>st</sup> day of September, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman  
Hon'ble Shri K N Shrivastava, Member(A)**

Vikas Phogat, Aged 32, G-B  
S/o Sh. Ved Prakash Phogat  
Post Appraiser, R/o H.No.366  
Sector-6, Bahadurgarh  
DIstt.-Jhajjar, Haryana-124507. ....Applicant

(Through Advocate: Shri M.K. Bhardwaj for Shri Yashpal Rangi)

Versus

UOI & Ors. through

1. Secretary, Ministry of Finance  
Department of Revenue  
North Block, New Delhi.
2. The Chairperson, CBEC  
North Block, New Delhi.
3. The Chief Commissioner of Customs(DZ)  
New Customs House, New Delhi.
4. The Chief Commissioner of Customs  
Customs House No.60  
Rajaji Salai, Chennai-600001. ..Respondents

(Through Advocate: Shri Hanu Bhaskar)

**Order (oral)**

**Justice Permod Kohli, Chairman**

**MA No.3206/2017**

The applicant has filed this MA seeking to withdraw OA No.1979/2017.

2. In this view of the matter, this MA is allowed. Accordingly, the Original Application is dismissed as withdrawn.

**MA No.3182/2017**

3. The respondents have filed this Application seeking deletion of respondent Nos. 1 and 2 from the array of respondents.

4. In view of the dismissal of the main OA, no orders are required to be passed in this MA. This MA is accordingly rendered infructuous. Dismissed as such.

**( K N Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

/vb/